

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 54 of 2018

IN THE MATTER OF:

Kedar Mal Jakhetia & Ors.

...Appellants

Vs

Axis Bank Ltd.

....Respondent

Present:

For Appellants: Mr. Virender Ganda, Senior Advocate assisted by Mr. Vipul Ganda, Mr. Arun Bagai and Ms. Shelly Khanna, Advocates.

For Respondent: Present but not marked appearance.

ORDER

23.04.2018: Ms. Shelly Khanna, learned counsel is appearing on behalf of the Appellant submits that she has been instructed by the learned counsel for the Appellant – Mr. Vipul Ganda to withdraw the appeal. The respondent have no objection to such prayer. The appeal is accordingly dismissed as withdrawn. No costs.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

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